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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2016 AT 10.30 AM

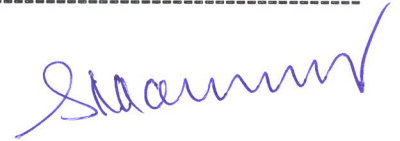
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/82/2016
NAME OF THE PETITIONER(S) : N. Ramachandran
NAME OF THE RESPONDENT(S) : Buildart Safety Glass Private Limited & 6 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. Manjula Devi, Adv
For KSR & Co Company Secretaries LLP,
CBE.

For Petitioner



2. R. Prithviraj Pandian
For R. VENKATAVARADAN

For

Respondent 2



ORDER

Shri S Manjula Devi, counsel for petitioner present. Shri R Prithviraj Pandian, representing senior counsel for respondents present. Counsel for petitioner state that the notice was service on R3 and filed proof of service giving postal receipt alongwith an affidavit. A letter from customer care dated 22.11.2016 is also submitted to show that the notice was delivered on 22.11.2016. The affidavit alongwith supporting documents are taken on record. R3 called but absent. The service of notice on R3 is held sufficient. Therefore, R3 is proceeded ex parte. Pleadings are complete. The matter is posted for final hearing. Put up on 13.01.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)